

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU**

(Through web-based video conferencing platform)

**ITEM No.06
C.P.(IB)No.58/BB/2024**

IN THE MATTER OF:

M/s. Madison Communication Pvt. Ltd. ... Petitioner
Vs.
M/s. Multi-Verse Technologies Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 22.07.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : None
For the Respondent : Shri Naman Golecha

ORDER

1. Heard the Ld. Counsels appearing for the Respondent. None appeared for the Petitioner.
2. List the case before the Regular Bench on **10.09.2024**.

**-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

**-Sd-
T. KRISHNAVALLI
MEMBER (JUDICIAL)**

Shruthi